



Annexure - IV

Bharti AXA General Insurance Company Limited

Add On Wording

Contractor All Risk Insurance Policy

BAGI_CAR201604: Automatic Reinstatement clause above 10% Sum Insured

Notwithstanding anything contained herein to the contrary It is hereby declared and agreed that the insured having paid the extra premium the amount insured are always to remain at risk and shall not be reduced, so long as the aggregate of the sum paid and/or payable does not exceed----- % of sum insured.



CAR/ Automatic Reinstatement clause Above 10% of Sum Insured / UIN - IRDAIN139P0014V01200809 /
Bharti Axa General Insurance Co. Ltd.